

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|-------------------|-----------|---|
| CP 268/15 | TP 149/17 | For Clarification | 391 / 394 | Vidush Bhartia Commercial Enterprises Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) 8871.P. DHN
SPT Legal

Advocate for petitioner

2) Prema Hatti

ROC

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. The matter is listed today for clarification.

The matter has been re-opened. Heard both sides.

List it on 31.08.2017.

MEMBER (J)

MEMBER (T)